NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1250/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES:

Square -1 Worldwide PVt.Ltd.

V/s.

RJ Capital Overseas Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

1. CS ULHAS B. SHETTY

Practising Company Secretary

for The

Petitioner/Applicant

2. Anuradha Adsulc

ORDER

C.P. No. 1250/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- 2. The Learned Counsel from the side of the Debtor undertakes to make the compliance i.e. payment of 40% of the debt amount by 15.11.2017.
- 3. By consent adjourned to 17.11.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 06.10.2017

ah

Sd/-

M.K. Shrawat Member (Judicial)